

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.08.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : CP(IB)/151(CHE)/2023

NAME OF THE PETITIONER(S) : India Bank

NAME OF THE RESPONDENTS : United Steel Builders Systems Pvt Ltd

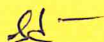
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Petitioner is represented by Ld. Counsel Mr. Pranava Charan.

Ld. Counsel for Petitioner is directed to serve copy of the
Application on Respondent and file affidavit of service.

List this Petition on **19.10.2023** for appearance/reply.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)